

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

40

C.P. No. 799/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Miracle Dies & Tools Pvt. Ltd.

V/s.

ROC, Pune

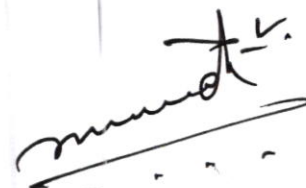
SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adwait Kulkarni	Practicing Company Secretary
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2)	Deven dra Deshpande	Company Secretary in Practice
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**ORDER**

**CP 799/252(1)/NCLT/MB/MAH/2017**

Company Petition is allowed vide separate order with cost of ₹1,00,000  
(Rupees One lakh only) payable to NCLT, Mumbai.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)